

Annexure-5

Name of the corporate debtor: CJ INFRADEVELOPERS PVT. LTD; Date of commencement of CIRP: 05.09.2024.;

List of stakeholders as on: 31.10.2024

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if, any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien /attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	GST & CENTRAL EXCISE	GOVT.	19.09.2024	4,42,49,900	1,08,70,465	TAX	NA	NA	71.85	-	NA	3,33,79,435		
2	GST & CENTRAL EXCISE	GOVT	28.10.2024	1,09,51,462	-	TAX	NA	NA	-	-	NA	1,09,51,462		
3	CT & GST	GOVT	20.09.2024	4,55,889	2,11,419	TAX	NA	NA	1.41	-	NA	2,44,470		
4	ITO, W1(1)	GOVT	20.09.2024	1,360	1,360	TAX	NA	NA	0.009	-	NA	-		
				5,56,58,611	1,10,83,244							4,45,75,367		

